

1	2	3	4	5	6
3.	Bihar	35	6	7	7
4.	Gujarat	15	-	8	-
5.	Haryana	6	-	9	6
6.	Himachal Pradesh	3	-	2	-
7.	Karnataka	22	8	57	40
8.	Kerala	49	9	11	3
9.	Madhya Pradesh	18	13	2	4
10.	Maharashtra	48	9	46	18
11.	Orissa	5	-	14	20
12.	Punjab	18	14	17	9
13.	Rajasthan	16	5	7	5
14.	Tamil Nadu	24	15	29	18
15.	Uttar Pradesh	15	9	15	-
16.	West Bengal	26	10	3	-
17.	Mizoram	2	-	-	-
18.	Tripura	1	-	-	-
19.	Mid India Board	6	5	-	-
20.	South India Board	18	8	-	-
21.	AFMS (Exam Board)	8	-	-	-
22.	Delhi	-	-	4	3
23.	Goa	-	-	1	-
24.	Sikkim	-	-	1	-
25.	Tripura	-	-	1	-
26.	Chandigarh	-	-	2	-
27.	Pondicherry	-	-	-	1
		409	132	253	136

Panchayat Raj Institutions

4193. SHRI SARAT PATTANAYAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have constituted an expert committee to examine the working of Panchayat Raj Institutions;

(b) if so, the details thereof;

(c) whether the Committee has submitted its report; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) No, Sir.

(b) to (d). Does not arise.

Expenditure on R and D

4194. SHRIMATI SUMITRA MAHAJAN : Will the PRIME MINISTER be pleased to state :

(a) the total expenditure incurred by the department

of Biotechnology on R and D during the last three years; and

(b) the share of agriculture related matters out of the above expenditure?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVENESH CHATURVEDI) : (a) and (b). During the last three years the Department has spent about Rs. 99.50 crores in respect of R and D activities. Out of this, 45% expenditure has been for the programme in agriculture biotechnology and allied areas.

Khadi and Village Industries Commission

4195. SHRI P. KUMARASAMY : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have evaluated the performance of the Khadi and Village Industries Commission in Tamil Nadu during 1992-93, 1993-94 and 1994-95;

(b) If so, the details thereof; and

(c) the details of the units in State which have been sponsored/provided assistance by the KVIC during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

(c) The assistance provided by Khadi and Village Industries Commission to the registered institutions and the State KVI Board, during the years 1991-92, 1992-93 and 1993-94 is as follows .

Year	Disbursement (Rs. in Crores)					
	Khadi		V.I.		Total	
	Grant	Loan	Grant	Loan	Grant	Loan
1991-92	6.89	1.61	1.78	9.81	8.67	11.42
1992-93	12.24	1.99	1.75	7.35	13.99	9.34
1993-94	11.48	3.68	0.40	4.27	11.88	7.95

The Accounts for the year 1994-95 have not yet been finalised.

[Translation]

Naturopathy

4196. SHRI SURAJ MANDAL : Will the PRIME MINISTER be pleased to state .

(a) whether the Government propose to promote and develop the Naturopathy System of Medicine in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) The Government have established the Central Council for Research in Yoga and Naturopathy at New Delhi and the National Institute of Naturopathy at Pune for the promotion of naturopathy in the country.

(c) Does not arise.

[English]

National Population Policy

4197. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI : Will the PRIME MINISTER be pleased to state .

(a) whether the expert group on population policy set up by the Government has submitted the draft national population policy;

(b) if so, the main points of the draft report;

(c) whether the Government have examined the draft report; and

(d) if so, the steps taken or proposed to be taken to implement the same?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) While dealing with the entire gamut of population issues the Committee has made, among others, the following major recommendations :

(i) Integration of gender equity in plan for Health and Family Welfare.

(ii) Creation of an enabling environment and empowerment mechanism to accelerate the march towards goal of population stabilisation by achieving a TFR of 2.1 by 2010.

(iii) Speedy and effective implementation of the minimum needs programme.

(iv) Provision of maternal and child health and family planning services based on informed choice.

(v) Involvement of Panchayati Raj and Municipal Institutions for achieving population stabilisation.

(vi) Creation of Population and Social Development Fund for filling the critical gaps in implementation.

(vii) Constitution of Population and Social Development Commission for implementing population stabilisation programmes through inter-sectoral convergence.

(c) and (d). The Report of the Committee was received on 24th May, 1994. Consultations with the State/UT Governments and other Ministries/Departments has been initiated.

Alcoholism

4198. SHRI S. M. LALJAN BASHA : Will the PRIME MINISTER be pleased to state :

(a) whether alcohol related illness is on the increase in the country;

(b) if so, the number of cases of alcohol related cases reported in each State annually; and

(c) the steps taken by the Government to check the spread of this ail?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). No such information is available.